



**Regional Office, Palwal Region**  
**Haryana State Pollution Control Board**  
**II - Floor , HSVP Office Complex,**  
**Near Gymkhana Club, Sector -12, Palwal-121102**  
Website – [www.hspcb.gov.in](http://www.hspcb.gov.in) E-Mail - [hspcbopal@gmail.com](mailto:hspcbopal@gmail.com)



No. HSPCB/PAL/2022/ 1841

Dated: 11.02.2023

To

The Registrar,  
National Green Tribunal,  
Faridkot House, Copernicus Road,  
New Delhi.  
Email ID:- [judicial-ngt@gov.in](mailto:judicial-ngt@gov.in)

**Sub. Status of site report in the matter of OA No. 405 of 2022 Titled as Shiv Kumar Arora Vs State of Haryana and Others in compliance of Hon'ble National Green Tribunal order dated 02.01.2023.**

R/Sir,

This is in the reference to above mentioned matter. The Hon'ble Tribunal vide order dated 02.01.2023 in the matter of OA No. 405 of 2022 Titled as Shiv Kumar Arora Vs State of Haryana and Others has directed as under:-

“In view of the averments made in the application and observations made in the report, we consider it appropriate to have response from (1)the State of Haryana, through Chief Secretary, Government of Haryana;(2) the Divisional Railway Manager, Delhi Division, Northern Railway; (3)the Member Secretary, HSPCB and (4) the Deputy Commissioner, Palwal, who stand impleaded as respondents No. 1 to 4. The Registry is directed to prepare and attach memo of parties to the application. Mr. Om Prakash, Advocate, who is appearing for Divisional Railway Manager, Delhi Division, Northern Railway in another matter fixed for hearing before this Tribunal today, accepts notice on behalf of Respondent No. 2 Mr. Rahul Khurana, Advocate is already appearing before this Tribunal for Respondent No. 3. The Registry is directed to issue notices to Respondents No. 1 and 4 along with copies of the application and report of the Joint Committee along with documents attached with the same. Reply/response on behalf of Respondents No. 1 to 4 be filed within one month at [judicial-ngt@gov.in](mailto:judicial-ngt@gov.in) preferably in the form of searchable PDF/OCR supported PDF and not in the form of Image PDF..”

In compliance of above said orders, the status of site report is enclosed herewith. It is requested to kindly accept the report and place before the Hon'ble Tribunal.

**DA/As above**

**Regional Officer,**  
**Palwal Region**  
**For Haryana State Pollution Control Board**

IN THE HON'BLE NATIONAL GREEN TRIBUNAL,  
PRINCIPAL BENCH, NEW DELHI

OA No. 405 of 2022

IN THE MATTER OF:

Shiv Kumar Arora

...Petitioner

Vs

State of Haryana and Others

...Respondents

REPLY ON BEHALF OF RESPONDENT No. 3 THROUGH  
VIJAY CHAUDHARY, REGIONAL OFFICER, HARYANA  
STATE POLLUTION CONTROL BOARD, PALWAL IN  
COMPLAICNE OF ORDER DATED 02.01.2023

**MOST RESPECTFULLY SHOWETH:**

1. That the above subjected OA has been filedalleging violation of environmental norms by the Northern Railway.This Hon'ble Tribunal vide order dated 03.02.2022, constituted the Joint Committee and directed to submit factual and action taken report.
2. That in compliance of order dated 08.07.2022, a report was filed vide email dated 27.09.2022 which was considered on 02.01.2023. The Hon'ble Tribunal directed for response of the answering respondent. The answering respondent is filing the present reply dealing with the issues concerning with it and liberty is being craved to file additional reply/affidavit with the permission of this Hon'ble Tribunal, as and when need arises.
3. That answering respondent has not received any compliance report w.r.t. recommendations made in the report of the Committee. The site was visited on 04.02.2023 by the Field Officer and Regional Officer, Palwal to verify the compliance status of recommendations made in report of Joint Committee. The site inspection report is annexed herewith as **Annexure-A**.

The reply is submitted for kind consideration of this Hon'ble Tribunal.

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**Verification:**

Verified at **Palwal** on 10<sup>th</sup> day of February, 2023 that contents of the para no. 1 to 3 of above reply are true and correct as per information derived from the official record.

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## Status of site in Original Application No. 405 of 2022 titled Shiv kumar Arora &amp; Ors Vs State of Haryana.

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| Sr.No. | Grievance  | During inspection following observations were made:-   | RECOMMENDATIONS  | Status of site 04.02.2023  |
|--------|--|--|--|--|
| 1      | <p>Grievance in this application is regarding dust emissions generated from the process of loading and unloading of railway wagons containing mixture dust is being done near Palwal Railway Station. More than 100 trucks carrying the dust pass through the area every day after loading/unloading from the above said railway station. Air pollution is being caused in the radius of 5 kilometers affecting mainly railway colony, III, Basant Vihar, Prakash Vihar, Anaj Mandi and Shiv Colony and railway road area. Air Pollution is causing breathing problems like Asthma to the senior citizens and children</p> | <p>➤ The complainant was contacted telephonically to join the inspection along with the joint committee but the complainant refused to join the team as he cannot leave the office in the working hours of his workplace.</p> <p>➤ The habitation /residential colony is situated approx 800 meters away from the site of loading and unloading of material.</p> <p>➤ Palwal Goods Sidings is located in outskirts of the city, which consists of two railway lines, which are being use for handling of commodities. An average of 14 rakes are handled on monthly basis. The main commodities which are being handled as Palwal Goods Shed/Siding are urea/fertilizer, gunny bags and clinker. So, the main source of dust emissions are due to unloading/ loading of clinkers only.</p> | <ul style="list-style-type: none"> <li>• It seems that the dust emissions are generated in the process of unloading of clinkers from the wagons to sidings and loading of clinkers from the sidings into vehicles. Railways department should ensure the regular water sprinkling on the complete area of sidings and roads to control the dust emissions generated from the movement of JCB and vehicles.</li> <li>• Railway department should install a anti smog gun permanently to control the dust emissions generated from the process of loading and unloading.</li> <li>• The side walls near the sidings should be increased in height to an extent or the green curtains of atleast 12 metre height from the ground should be placed near the sidings, so that the dust emissions cannot travel to the colony.</li> <li>• The left over debris on the roads and near the sidings should be cleared immediately after the loading and unloading work is completed.</li> <li>• The railway department should also plant some trees/ plants of tall height near the sidings and near the road to control the dust emissions.</li> </ul> | <ul style="list-style-type: none"> <li>• Water Sprinkling is carried out in the premises and unit has provided one tractor with tanker for water sprinkling</li> <li>• One number antismog gun has been provided at site</li> <li>• Project proponent has already been provided 7 feet height boundary wall during previous inspection project proponent was directed to increased in height to an extent or the green curtains of atleast 12 metre height from the ground should be placed near the sidings but <b>no work started</b> by project proponent for mentioned directions.</li> <li>• <b>No progress</b> has been done till date and left over debris on the roads and near the sidings is found in same situation.</li> <li>• Railway department has <b>not started</b> plantation work till date.</li> </ul> |

➤ The clinkers lying on the siding were covered with the black canvas, no source of emission is being generated from the lying clinkers on sidings. **(photographs attached).**

➤ 1 no. tractor with trolley has been appointed for water sprinkling on regular basis on entry exit points and on complete road near the sidings where the dust emission can be generated due to movement of vehicles. **(photographs attached).**

➤ At the time of inspection, no dust emissions were observed by the joint committee. **(photographs attached).**

• “To reduce dust, three side covered enclosure (i.e. <sup>25</sup>ing the height of boundary wall, providing roof and shuttering arrangement on side walls for entry and exist of vehicles) should be constructed at the unloading/loading platform (upto its full length), to cut out dust emission outside the platform or to the local shopkeepers/villagers.

• Before any unloading/loading activity, the dust spilled all over the platform should be cleaned and water sprinkling be done before entry of any vehicle on the platform in unloading/loading.

• Material transportation should be done under covered trucks/tractors with proper enclosure to strictly avoid any spillage.

• During the movement of loaded trucks/tractors on roads, especially after loading, the dusts deposited on the wheels tends to airborne. To reduce the dust emission, adequate wheel cleaning should be taken up at the unloading/loading site before it enters the road.

• Traffic areas with regular vehicle movements should be kept clean by mechanical mobile sweeping machines and water sprinkling.

• Labours should be provided safety mask, shoes and gloves for material handling while unloading/loading of

• **Not started** any work for construction of three side covered enclosure (i.e. raising the height of boundary wall, providing roof and shuttering arrangement on side walls for entry and exist of vehicles)

• Water sprinkling is being carried out but **not found** in proper manner and neither mechanical sweeping started by the project proponent at the site nor manual sweeping started at site.

• Yes, material transportation was observed under covered trucks/tractors **(Photographs attached)**

• **No efforts** are being done by the Project Proponent till date.

• **No, mechanical** mobile sweeping machines have been provided till date.

• Yes, provided

materials.

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- Palwal railway authority should submit the fugitive emission monitoring report of Palwal railway station to Haryana SPCB, carried out by the Govt. approved agency/third party on quarterly basis. Haryana SPCB should ensure submission of fugitive emission monitoring report by the palwal railway authority periodically.

- **Not submitted**



Randeep Sindhu, AEE  
HSPCB, Palwal Region



Vijay Chaudhary, Regional Officer  
HSPCB, Palwal Region